

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-62/2023/3359/A

From :- Smti Pronita Morang,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Nur Muhammad Abdullah Ahmed
District & Sessions Judge (I/c),
Golaghat.

Dated Guwahati the ²⁹ 29 May, 2025.

Sub: **Withdrawal of casual leave.**

Ref:- Your letter No. DJ (G) 3766/2025, dtd. 14.05.2025 .

Sir,

With reference to the above, I am directed to inform you that you have been granted **withdrawal of your casual leave on 14.05.2025.**

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-62/2023/3360/A, dated 29.5.2025.

Copy forwarded for information to:

- ✓ 1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]